

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE, CHENNAI

Original Application No. 257 / 2020 (SZ)

IN THE MATTER OF

Tribunal on its own motion – SUO MOTU Based on
The News item in the New Indian Express Newspaper, Dated:- 27.11.2020,
"A Coom in the making in Karur?
Callousness of officials ... Applicant

- Vs -

1)The Chief Secretary to Govt. of Tamil Nadu
Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu – 600 009.

2)The Principal Secretary to Government,
Public Works Department,
Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu – 600 009.

3) The Principal Secretary to Government,
Health and Family Welfare Department,
Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu – 600 009.

4) The Secretary to Govt. of Tamil Nadu,
Department of Environment & Forests,
Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu – 600 009.

5)Additional Chief Secretary to Govt. of Tamil Nadu,
Municipal Administration and Water Supply Department,
Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu – 600 009.

6)The Chairman,
Tamil Nadu Pollution Control Board,
No.76, Anna Salai, Guindy,
Chennai, Tamil Nadu – 600 032.

7)The District Collector,
Karur District,
SH-874, First Floor Collector Office,
Karur, Tamil Nadu – 639 007.

8)The Municipal Commissioner,
Karur Municipality,
Azad Road, Bunglaw Street,
Karur, Tamil Nadu – 639 001.

9)The Chief Engineer, PWD., WRD,
Coimbatore Region,
Town Hall,
Coimbatore – 641 001.

..... Respondents

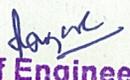
Report on behalf of the W.R.D. by 9th respondent The Chief Engineer, WRD.,
Coimbatore Region, Coimbatore.

I, Er.P.Muthuchamy, son of Ponnappa gounder aged 59 years working as Chief Engineer, WRD, Town Hall, Coimbatore-641001 filing this report in order to comply with the Hon'ble Tribunal.

I, respectfully submits that the Hon'ble National Green Tribunal has passed an order dated: 29.07.2022 on the OA 257 / 2020 (SZ) and directed the Water Resources Department to file an independent report regarding the steps taken by them to revamp the sewerage Treatment Plant that has been provided by them earlier as it was found to be not meeting the norms by the Tamil Nadu Pollution Control Board and also directed to submit the respective reports to the tribunal on or before 18.08.2022 by e-filing in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF along with necessary hard copies to be produced as per rules.

I, further submits that the above order of the Hon'ble National Green Tribunal (SZ), it is humbly submitted that the sewerage Treatment Plant (STP) mentioned in the tribunal order comes under the control of the Karur City Municipal corporation. Water Resources Department (WRD) only looks after the irrigation activities and maintenance of Amaravathy River System.

It is, therefore prayed that this Hon'ble Tribunal maybe pleased to take on record the above report and pass appropriate further orders as deemed fit in the facts and circumstances of the case and thus render justice.

Signed: 
Chief Engineer, WRD.,
Coimbatore Region,
Date: Coimbatore - 1,
16.08.2022

Verification

I, Er. P. Muthuchamy, son of Ponnappa gounder aged about 59 years, officiating as Chief Engineer, WRD, Town Hall, Coimbatore -641001, do verify that the submission made above are correct to the best of my knowledge and from records and I verify this on the 16th day of August, 2022 at Coimbatore.

Office Seal:


Chief Engineer, WRD.,
Coimbatore Region,
Coimbatore - 1.

Signed :

Date : 16.08.2022